2711

- **१०.** श्री एन० स्वामी, उद्योग निदेशक. मध्य प्रदेश सरकार, भोपाल--सहयोजित सदस्य ।
- ₹१. श्री ए० डी० ग्रधिकारी, उद्योग निदेशक. आसाम सरकार, शिलांग--सहयोजित सदस्य ।
- 🎖 २- डा० एस० एल० शर्मा, निदेशक, विकास भ्रायक्त, लव उद्योग कार्यालय--सचिव ।
- (२) समिति की कूल पांच बैठकें हुई ।
- (३) समिति ने एक रिपोर्ट प्रस्तृत कर **दी** है, जिस पर भारत सरकार विचार कर रहो है। ग्राशा है कि यह रिपोर्ट शीघ्र ही प्रकाशित हो सकेगी।

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) and (b). A statement is attached.

STATEMENT

- (a) Yes, Sir.
- (b) (i) names of Members:
 - Venkatachalam, 1. Shri K. V. Joint Secretary, Ministry of Commerce and Industry New Delhi-Chairman.
 - 2. Dr. D. K. Malhotra, Joint Secretary, Planning Commission, New Delhi-Member.
 - 3 Shri P. Sabanayagam, Director of Industries, Government of Madras, Madras.-Member.
 - 4. Shri M. Samiuddin, Director of Industries, Government U.P., Kanpur-Member.
 - 5. Shri C. B. Jain Director of Government of Industries Orissa, Cuttack-Member.

6. Shri A. R. Bhat. President. Federation of Associations of Small Industries of Poona-Member

to Questions

- 7. Shri P. D. Malgavkar, General Manager, National Small. Industries Corporation New Dolhi-Member.
- 8. Shri C. V. R. Panikar, Deputy Secretary, Ministry of Finance (C. I. Div.) New Delhi -Member.
- 9. Dr. P. C. Alexander, Development Commissioner. Small Scale Industries, New Delhi-Member.
- 10. Shri N. Swami, Director Industries, Government M.P. Bhopal-Co-opted Mem-
- 11. Shri A. D. Adhikari, Director of Industries. Government of Assam. Shillong-Co-opted Member.
- 12. Dr. S. L. Sharma, Director. Office of the D.C., S.S.I.-Secretary.
- (ii) The Committee held five sittings in all.
- (iii) A report has been submitted by the Committee and it is under consideration of the Government of India. It is hoped that it will be possible to publish the report in a short time.1

चीन की दूसरी राष्ट्रीय जन कांग्रेस में भारत के बारे में चर्चा

१६६. श्री नवाबसिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि मार्च, १६६२ में पेकिंग में हुई चीन की दूसरी राष्ट्रीय जन कांग्रेस में भारत के बारे में चर्चा की गई थी; श्रौर

(ख) क्या इस काग्रेस में प्रेक्षक के रूप में किसी भारतीय ने भाग लिया ?

†[DISCUSSION ON INDIA AT THE SECOND NATIONAL PEOPLE'S CONGRESS OF CHINA

169. Shri NAWAB SINGH CHAU-HAN Will the Prime Minister be pleased to state:

- (a) whether Government are aware that a discussion on India was held at the Second National People's Congress of China he'd in Peking in March, 1962; and
- (b) whether any Indian attended this Congress as an observer?]

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (धी जवाहरलाल नेहरू): (क) जी नहीं। भारत सरकार को यह पता नहीं है कि मार्च-अप्रैल, १६६२ में जो दूसरी राष्ट्रीय लोक कांग्रेस पेकिंग में हुई थी, उसमें भारत के विषय पर कोई चर्चा की गई थी। इस कांग्रेस के ग्रधिवेशन गोपनीय रखे गये थे ग्रौर किसी विदेशी राजनियक ग्रथवा गैर-राजनियक पर्यवेक्षको को इनमें उपस्थित होने की ग्रनमति नही थी। फिर भी, काग्रेस की समाप्ति पर जो अधिकृत विज्ञाप्त जारी की गई थी, उसको देखने से यह पता चला कि दिसम्बर, १६६१ स्रौर मार्च, १६६२ के दौरान मे चीन स्रौर भारत की सरकारों के बीच भेजे ग्रौर प्राप्त किये गये २२ नोटों की ग्रीर सीमा के प्रक्त पर चीन तथा भारत के सरकारी कर्मचारियों के प्रतिवेदन की प्रतियां काग्रेस के प्रतिनिधियो को बांटी गई थी। यह मालम नहीं कि काग्रेस में इन प्रलेखों के वितरण के बाद कोई विचार-विमर्श हुस्रा या नहीं।

(ख) जी नहीं।

PRIME MINISTER TITHE AME -MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) No. Sir. The Government of India are not aware that there was any discussion India at the Second People's Congress held in Peking March-April 1962. The sessions of this Congress were secret and no foreign diplomatic or non-diplomatic observers were allowed to them. However, it has 'MAPPE noticed from the official . munique issued at the conclusion of the Congress that copies of 22 notes exchanged between the Chinese and Indian Governments between December 1961 and March 1962 as well as the Report of the Chinese Indian Officials on the border queshad been distributed delegates of the Congress. It is whether any discussion followed the circulation of these documents at the Congress.

(b) No, Sir.]

गोम्रा में म्रायात ५२ रोक

१७०. श्री भगवत नारायण भागीब = क्या प्रधान मंत्री यह बनाने की कृपा करेंगे कि:

- (क) क्या यह सच है कि हाल ही में गोग्रा में कुछ वस्तुग्रों का ग्रायात वन्द कर दिया गया है; ग्रौर
- (ख) यदि हां, तो किस कार**ण से** ग्रौर किन किन वस्तुग्रों का ग्रायान बन्द किया गया है ?

†[BAN ON IMPORTS TO GOA

170. SHRI B. N. BHARGAVA: Will the PRIME MINISTER be pleased to state:

 (a) whether it is a fact that the import of some articles in Goa has recently been stopped; and